



File No. 10/03/2024-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड़,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 4th January 2024

ORDER

Hon'ble Member (J) Justice T Krishna Valli is on leave for 15.01.2024 & 16.01.2024.

There shall be Special Bench at Kochi on 15.01.2024 & 16.01.2024 to attend matters listed before Hon'ble Member (J) Justice T Krishna Valli and Hon'ble Member (T) Shri Shyam Babu Gautam. The Special Bench shall comprise of:

Special Bench NCLT Kochi

1. Hon'ble Member (J) Shri Khetrabasi Biswal
2. Hon'ble Member (T) Shri Shyam Babu Gautam

Hon'ble Member (J) Shri Khetrabasi Biswal shall first take up the matters of their own Division Bench (NCLT Bengaluru) and then attend the matters of Special Bench (NCLT Kochi) as per Hon'ble Members convenience.

The Special Bench shall attend the matters through Video Conference.

The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.

Any inadvertent error may be brought to the attention of the undersigned.

This issues with the approval of Hon'ble President, NCLT.


(Naveen Kumar Kashyap)
Registrar

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. NCLT web site/ Notice Board.